	Name of the State	Natural area	Manmade area
Union Territories		NA	170
1.	Chandigarh	1,533	1,131
2.	Pondicherry		
		14,50,861	25,89,266

Welfare of fishermen through NCOC

- 2337. SHRI V. KISHORE CHANDRA S. DEO: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether representations have been received by the National Cooperative Development Corporation to formulate scheme for fishermen communities in Andhra Pradesh;
- (b) whether it is a fact that the NCDC has the expertise to formulate such schemes for the welfare of fishermen;
- (c) what steps does the NCDC take to evolve and develop such welfare schemes on the representations of social activities and others; and
- (d) what steps does the NCDC propose for better coordination with State Governments to fulfil targets for fishermen?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S.B.P.B.K. SATYANARAYANA RAO): (a) and (b) Yes, Sir.

(c) and (d) NCDC invites project proposals from various State Governments to avail financial assistance for the benefit of fishermen cooperative societies. After detailed examination/appraisal NCDC sanctions the proposal for financial assistance if found technically/ financially feasible. NCDC frequently monitors the progress reports submitted by the State Governments.